

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 494/MP/2020**

Subject : Petition under Regulation 8(4) of Central Electricity Regulatory Commission (Sharing of Revenue Derived from Utilization of Transmission Assets for Other Business) Regulations, 2020 seeking prior approval of the Commission for incorporating a wholly owned subsidiary company of the Petitioner to undertake Telecommunication and Digital Technology Businesses.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and Ors.

Date of Hearing : 14.7.2020

Coram : Shri I. S. Jha, Member  
Shri Arun Goyal, Member

Parties present : Shri A. K. Arora, PGCIL  
Shri Sudesh Kumar Yadav, PGCIL  
Shri Prashant Kumar, PGCIL

**Record of Proceedings**

The matter was heard through video conferencing.

2. The representative of the Petitioner submitted that the instant Petition has been filed under Regulation 8 (4) of the Central Electricity Regulatory Commission (Sharing of Revenue Derived from Utilization of Transmission Assets for Other Business) Regulations, 2020 seeking approval for incorporation of a wholly owned subsidiary company of the Petitioner to undertake the telecommunication and digital technology business for the works related to telecommunication services & products, infrastructure, system integration and consultancy, etc.

3. After hearing the representative of the Petitioner, the Commission admitted the Petition and directed to issue notice to the Respondents.

4. The Commission directed the Petitioner to serve copy of the Petition on the Respondents immediately, if not already served. The Respondents were directed to file their reply by 31.7.2020 with advance copy to the Petitioner who may file its rejoinder, if any, by 14.8.2020. The Commission directed that the due date of filing of reply and rejoinder should be strictly complied with.



5. The Petition shall be listed for hearing in due course for which separate notice shall be issued.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Deputy Chief (Law)**

